

Customs, Excise and Service Tax Appellate Tribunal
West Block-II, R. K. Puram, New Delhi-66

SINGLE MEMBER BENCH
WEEKLY DISPATCH STATEMENT
FROM 21.06.2021 TO 02.07.2021

S.NO	APPEAL NO	ORDER NO	DATE OF ORDER RECEIVED FROM THE PS TO HONBLE PRESIDENT/VICE PRESIDENT/MEMBERS	DATE OF WHICH ORDER DISPATCHED
1	e/53602/18	Fo/51577/21	18.06.2021	23.06.2021
2	St/50950/19	Fo/51578/21	18.06.2021	23.06.2021
3	e/51659/19	Fo/51579/21	21.06.2021	23.06.2021
4	e/54154/18	Fo/51580/21	21.06.2021	23.06.2021
5	St/50058/20	Fo/51587/21	22.06.2021	24.06.2021
6	St/52712/19	Fo/51590/21	23.06.2021	24.06.2021
7	St/52737/19	Fo/51589/21	23.06.2021	24.06.2021
8	St/52938/18	Fo/51592/21	23.06.2021	24.06.2021
9	e/53539/18	Fo/51591/21	23.06.2021	24.06.2021
10	St/52995/18	Fo/51588/21	23.06.2021	24.06.2021
11	e/51755/18	Fo/51600/21	25.06.2021	29.06.2021
12	St/52685/19	Fo/51601/21	25.06.2021	29.06.2021
13	St/53826/18	Fo/51602/21	25.06.2021	29.06.2021
14	St/53826/18	Fo/51603/21	25.06.2021	29.06.2021
15	e/52074/18	Fo/51604/21	25.06.2021	29.06.2021
16	e/51927/19	Fo/51610/21	28.06.2021	01.07.2021
17	e/53838/18	Fo/51608/21	28.06.2021	01.07.2021
18	e/50593/19	Fo/51607/21	28.06.2021	01.07.2021
19	St/50591/19	Fo/51609/21	30.06.2021	05.07.2021
20	St/52096/19	Fo/51612/21	30.06.2021	05.07.2021
21	e/52924/19	Fo/51613/21	30.06.2021	05.07.2021

Handwritten initials and date:
6/7

Handwritten signature and date:
6.7.21
Deputy Registrar
(SINGLE MEMBER APPEAL BRANCH)

Handwritten signatures and initials at the bottom of the page.